

The



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PART IIIA—Ordinances promulgated by the Governor of West Bengal under the Constitution of India.

GOVERNMENT OF WEST BENGAL**LAW DEPARTMENT****Legislative****West Bengal Ordinance No. III of 2015****THE HOWRAH MUNICIPAL CORPORATION
(SECOND AMENDMENT) ORDINANCE, 2015.**

WHEREAS it is expedient to amend the Howrah Municipal Corporation Act, 1980, for the purposes and in the manner hereinafter appearing;

West Ben. Act
LVIII of 1980.

AND WHEREAS the Legislative Assembly of the State of West Bengal is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action;

The Governor is pleased, in exercise of the power conferred by clause (1) of article 213 of the Constitution of India, to make and promulgate the following Ordinance:—

Short title and
commencement.

1. (1) This Ordinance may be called the Howrah Municipal Corporation (Second Amendment) Ordinance, 2015.

(2) It shall come into force at once.

Amendment of
section 5 of
West Ben. Act
LVIII of 1980.

2. In section 5 of the Howrah Municipal Corporation Act, 1980 (hereinafter referred to as the principal Act),—

- (i) in clause (a) of sub-section (1), for the words “fifty elected Councillors”, the words “sixty-six elected Councillors” shall be substituted;
- (ii) in sub-section (2), for the words “fifty Councillors”, the words “sixty- six Councillors” shall be substituted.

*The Howrah Municipal Corporation
(Second Amendment) Ordinance, 2015.*

(Sections 3, 4.)

Amendment of
section 6.

3. In sub-section (1) of section 6 of the principal Act, the words "not exceeding ten," shall be omitted.

Amendment of
section 11.

4. In sub-section (1) of section 11 of the principal Act, for the words "at least seven boroughs", the words "such number of boroughs as may be determined by the State Government" shall be substituted.

KOLKATA,
The 30th June, 2015.

KESHARI NATH TRIPATHI,
Governor of West Bengal.

By order of the Governor,

MADHUMATI MITRA,
*Secy. to the Govt. of West Bengal,
Law Department.*